

- Read : 1. Hon'ble High Court Notification No. A-1201/2021, dated 25.05.2021 in respect of Annual General Transfers of District Judges.
2. Hon'ble High Court Notification No. A-3902/2021, dated 25.05.2021 in respect of Annual General Transfers of Senior Civil Judges
3. Hon'ble High Court Notification No. A-3902/2021, dated 25.05.2021 in respect of Annual General Transfers of Junior Civil Judges.

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Consequent upon transfers of Judicial Officers vide Honourable High Court Notifications cited at serial no. 1 to 3 above, the following order is passed.

**-:: OFFICE ORDER ::-**

The Judicial Officers named in column no. 2 of Table – A below are relieved on the date mentioned against their respective names in column no. 3 of the table with a direction to join their new posting shown in column no. 4 of the said table on **07.06.2021 FN, positively.**

**TABLE – A**

<b>Sr. No.</b>	<b>Name &amp; Designation of the Judicial Officer</b>	<b>Date of Relief</b>	<b>New posting</b>
<u>1</u>	<u>2</u>	<u>3</u>	<u>4</u>
<i>District Judges</i>			
1	Shri M.S. Shaikh, District Judge-1 & Additional Sessions Judge, Bhokar District Nanded. (*)	04.06.2021 AOH	District Judge-6 And Additional Sessions Judge, Ahmednagar.
2	Shri V.K. Mande, District Judge-1 & Additional Sessions Judge, Biloli District Nanded. (*)	04.06.2021 AOH	District Judge-2 & Additional Sessions Judge, Ambajogai Dist. Beed.
<i>Senior Civil Judges</i>			
3	Shri R.S. Karankal, Civil Judge, Senior Division, Nanded. (*)	04.06.2021 AOH	Civil Judge, Senior Division, Nashik.
4	Shri N.S. Nisal, Civil Judge, Senior Division, Kandhar Dist. Nanded.	28.05.2021 AOH	Civil Judge, Senior Division, Khed District Ratnagiri.
5	Shri S.B. Hiwale, Chief Judicial Magistrate, Nanded.	28.05.2021 AOH	Metropolitan Magistrate, Mumbai.
6	Smt. A.R. Nagori, 4 <sup>th</sup> Jt. Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.	28.05.2021 AOH	Civil Judge, Senior Division, Rahata Dist. Ahmednagar.

Sr. No.	Name & Designation of the Judicial Officer	Date of Relief	New posting
<i>Junior Civil Judges</i>			
7	Shri Syed L.B.M.M.A., Joint Civil Judge, JD and JMFC, Kandhar District Nanded. (*)	04.06.2021 AOH	Judge, Co-operative Court, Kopargaon District Ahmednagar.
8	Smt. Deshmukh B.M.N., 5 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.	28.05.2021 AOH (as per note below).	3 <sup>rd</sup> Jt. Civil Judge, JD and JMFC, Khamgaon District Buldhana.
9	Shri Jadhav J.N., Joint Civil Judge, JD and JMFC, Kinwat District Nanded.	28.05.2021 AOH	2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Mehekar District Buldhana.
10	Shri Chamle D.N., Civil Judge, JD and JMFC, Mudkhed District Nanded.	28.05.2021 AOH	Joint Civil Judge, JD and JMFC, Jamner District Jalgaon.
11	Smt. Paithankar S.P., Civil Judge, JD and JMFC, Hadgaon District Nanded. (*)	04.06.2021 AOH	Joint Civil Judge, JD and JMFC, Ambad District Jalna.
12	Smt. Gawai S.S., Joint Civil Judge, JD and JMFC, Nanded.	28.05.2021 AOH (as per note below).	6 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nagpur.
13	Shri Argade D.A., Civil Judge, JD and JMFC, Loha Dist.Nanded. (*)	04.06.2021 AOH	Joint Civil Judge, JD and JMFC, Pune.
14	Smt. Biradar N.M., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Mukhed Dist. Nanded.	28.05.2021 AOH	6 <sup>th</sup> Joint Civil Judge, JD and JMFC, Solapur.
15	Shri Pathan J.R., Civil Judge, JD and JMFC, Kinwat District Nanded.	28.05.2021 AOH	3 <sup>rd</sup> Joint Civil Judge, JD and JMFC, Madha District Solapur.
16	Shri Tare S.D., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Kandhar District Nanded.	28.05.2021 AOH	Civil Judge, JD and JMFC, Murbad, Thane.
17	Smt. Telgaonkar S.H., Civil Judge, JD and JMFC, Ardhapur District Nanded.	28.05.2021 AOH	3 <sup>rd</sup> Joint Civil Judge, JD and JMFC, Palghar District Thane.
18	Smt. Talekar B.A., Joint Civil Judge, JD and JMFC, Bhokar District Nanded.	28.05.2021 AOH	3 <sup>rd</sup> Joint Civil Judge, JD and JMFC, Washim.
19	Smt. Ghole R.P., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Nanded.	07.06.2021 FN	Joint Civil Judge, JD and JMFC, Nanded.
20	Shri Kulkarni P.U., 6 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.	07.06.2021 FN	7 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.

Sr. No.	Name & Designation of the Judicial Officer	Date of Relief	New posting
21	Shri Mudassar N.A.N., 7 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.	07.06.2021 FN	8 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.
22	Smt. Badve S.R., 8 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.	07.06.2021 FN	9 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.
23	Shri Taur P.B., Joint Civil Judge, JD and JMFC, Loha Dist. Nanded.	07.06.2021 FN	Civil Judge, JD and JMFC, Loha Dist. Nanded.

## PART – II

The Judicial Officers named in column no. 2 of the Table – B below shall leave the charge of their current postings as per the directions of Principal District Judges concerned and shall join their new posting shown in column no. 3 of the said table on 07.06.2021 FN, positively.

### TABLE – B

Sr. No.	Name & current posting of the Judicial Officer	New posting
<u>1</u>	<u>2</u>	<u>3</u>
<i>Part – I : District Judges</i>		
1	Shri S.E. Bangar, Member, Industrial Court, Dhule.	District Judge-3 & Additional Sessions Judge, Nanded.
2	Shri R.D. Gadwe, Ad hoc District Judge-2 and Assistant Sessions Judge, Baramati Dist. Pune.	Ad-hoc District Judge-1 & Assistant Sessions Judge, Bhokar Dist. Nanded vice Shri M.S. Shaikh (transferred).
<i>Part – II : Senior Civil Judges</i>		
3	Shri S.B. Dige, Additional Chief Metropolitan Magistrate, 24 <sup>th</sup> Court, Borivali, Mumbai.	Civil Judge, Senior Division, Nanded.
4	Shri S.S. Patil, Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.	Chief Judicial Magistrate, Nanded.
5	Shri S.A. Khalane, Joint Civil Judge, Senior Division and Addl. CJM, Ichalkaranji Dist. Kolhapur.	Joint Civil Judge, Senior Division and Addl. Chief Judicial Magistrate, Nanded.
6	Smt. M.B. Kulkarni, 5 <sup>th</sup> Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.	4 <sup>th</sup> Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.

Sr. No.	Name & current posting of the Judicial Officer	New posting
7	Shri R.R. Raut, Civil Judge, Senior Division, Yavatmal.	Civil Judge, Senior Division, Kandhar District Nanded.
<i>Part – III : Junior Civil Judges</i>		
8	Smt. Ruheena Anjum Mohd. Younus, 15 <sup>th</sup> Joint Civil Judge, JD and JMFC, Aurangabad.	2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Nanded.
9	Smt. Soyanke S.L., 17 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nagpur.	5 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.
10	Smt. Birhari S.M., 12 <sup>th</sup> Joint Civil Judge, JD and JMFC, Amravati.	6 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.
11	Shri Birhari M.D., 11 <sup>th</sup> Joint Civil Judge, JD and JMFC, Amravati.	Civil Judge, JD and JMFC, Ardhapur.
12	Shri Suryawanshi A.D., Joint Civil Judge, JD and JMFC, Risod District Washim.	Joint Civil Judge, JD and JMFC, Bhokar District Nanded.
13	Shri Jadhao J.D., 15 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nagpur.	Civil Judge, JD and JMFC, Hadgaon.
14	Smt. Khateeb R.A.A., Civil Judge, JD and JMFC, Malkapur Dist. Kolhapur. (*)	Joint Civil Judge, JD and JMFC, Kandhar District Nanded.
15	Shri Azade P.D., Civil Judge, JD and JMFC, Ralegaon Dist. Yavatmal.	2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Kandhar District Nanded.
16	Shri Ambhore S.B., Civil Judge, JD and JMFC, Lonar Dist. Buldhana.	Civil Judge, JD and JMFC, Kinwat Dist. Nanded.
17	Shri Parware V.G., Joint Civil Judge, JD and JMFC, Digras Dist. Yavatmal.	Joint Civil Judge, JD and JMFC, Kinwat Dist. Nanded.
18	Shri Gaikwad V.M., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Kamptee, Nagpur. (*)	Joint Civil Judge, JD and JMFC, Loha Dist. Nanded.
19	Shri Dhembare S.B., 6 <sup>th</sup> Joint Civil Judge, JD and JMFC, Yavatmal.	Civil Judge, JD and JMFC, Mudkhed Dist. Nanded.
20	Shri Poul M.S., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Washim.	2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Mukhed District Nanded.

**PART – III**

Charge of the Judicial Officers transferred out of Nanded district, named in column no. 2 of the Table – C below, from the date of their relief until resumption of duties by their respective successors, shall be attended to by the Officer mentioned in column no. 3 of the said Table – C.

**TABLE – C**

Sr. No.	Name & Designation of Judicial Officer transferred.	Name & Designation of the incharge Judicial Officer.
<u>1</u>	<u>2</u>	<u>3</u>
<i><u>District Judges</u></i>		
1	Shri M.S. Shaikh, District Judge-1 & Additional Sessions Judge, Bhokar District Nanded.	Shri N.D. Khose, Ad hoc District Judge-1 and Addl. Sessions Judge, Nanded.
2	Shri V.K. Mande, District Judge-1 & Additional Sessions Judge, Biloli District Nanded.	Shri S.S. Kharat, District Judge-1 & Additional Sessions Judge, Nanded.
<i><u>Senior Civil Judges</u></i>		
3	Shri S.B. Hiwale, Chief Judicial Magistrate, Nanded.	Shri S.S. Patil, Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.
4	Smt. A.R. Nagori, 4 <sup>th</sup> Jt. Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.	Smt. M.B. Kulkarni, 5 <sup>th</sup> Jt. Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.
5	Shri R.S. Karankal, Civil Judge, Senior Division, Nanded.	Shri S.S. Patil, Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded.
6	Shri N.S. Nisal, Civil Judge, Senior Division, Kandhar District Nanded.	Charge of Urgent nature and ordinary Jurisdiction is kept with Shri L.B. Sayyad, Joint Civil Judge, JD & JMFC, Kandhar upto 04.06.2021.  Charge of urgent nature and ordinary jurisdiction is kept with Shri S.G. Shinde, Joint Civil Judge, JD, Mukhed for 5 <sup>th</sup> and 6 <sup>th</sup> June, 2021.  Charge of Special Jurisdiction is kept with Shri S.T. Shinde, Civil Judge, SD, Link Court, Mukhed.

Sr. No.	Name & Designation of Judicial Officer transferred.	Name & Designation of the incharge Judicial Officer.
<u>Junior Civil Judges</u>		
7	Shri Syed L.B.M.M.A., Joint Civil Judge, JD and JMFC, Kandhar District Nanded. (*)	Shri S.G. Shinde, Joint Civil Judge, JD, (C. 1000), Mukhed.
8	Smt. Deshmukh B.M.N., 5 <sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded.	Shri P.U. Kulkarni, 6 <sup>th</sup> Jt. Civil Judge, JD and JMFC, Nanded.
9	Shri Jadhav J.N., Joint Civil Judge, JD and JMFC, Kinwat District Nanded.	Charge for the period of 29.05.2021 and 30.05.2021 is kept with Shri K.M. Chandaliya, Civil Judge, JD and JMFC, Himayatnagar.  Charge for the period from 31.05.2021 till 07.06.2021 FN is kept with Shri P.G. Tapdiya, Civil Judge, JD and JMFC, Mahoor.
10	Shri Chamle D.N., Civil Judge, JD and JMFC, Mudkhed District Nanded.	Charge of 29.05.2021 of 30.05.2021 is kept with Smt. R.P. Ghole, 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Nanded.  Charge of 31.05.2021 to 07.06.2021 FN is kept with Shri G.C. Fulzalke, 3 <sup>rd</sup> Joint Civil Judge, JD and JMFC, Nanded.
11	Smt. Paithankar S.P., Civil Judge, JD and JMFC, Hadgaon District Nanded. (*)	Smt. S.G. Yawalkar/Pande, Joint Civil Judge, JD and JMFC, Hadgaon.
12	Smt. Gawai S.S., Joint Civil Judge, JD and JMFC, Nanded.	Smt. R.P. Ghole, 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Nanded.
13	Shri Argade D.A., Civil Judge, JD and JMFC, Loha Dist. Nanded. (*)	Shri P.B. Taur, Joint Civil Judge, JD and JMFC, Loha Dist. Nanded.
14	Smt. Biradar N.M., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Mukhed Dist. Nanded.	Shri S.G. Shinde, Joint Civil Judge, JD and JMFC, Mukhed Dist. Nanded.
15	Shri Pathan J.R., Civil Judge, JD and JMFC, Kinwat District Nanded.	Charge for the period of 29.05.2021 and 30.05.2021 is kept with Shri K.M. Chandaliya, Civil Judge, JD and JMFC, Himayatnagar.  Charge for the period from 31.05.2021 till 07.06.2021 FN is kept with Shri P.G. Tapdiya, Civil Judge, JD and JMFC, Mahoor.

Sr. No.	Name & Designation of Judicial Officer transferred.	Name & Designation of the incharge Judicial Officer.
16	Shri Tare S.D., 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Kandhar Dist. Nanded.	Charge from 29.05.2021 to 04.06.2021 is kept with Shri Syed L.B.M.M.A., Joint Civil Judge, JD and JMFC, Kandhar.  Charge from 05.06.2021 to 07.06.2021 FN is kept with Shri S.G. Shinde, Joint Civil Judge, JD and JMFC, Mukhed.
17	Smt. Telgaonkar S.H., Civil Judge, JD and JMFC, Ardhapur Dist. Nanded.	Smt. R.P. Ghole, 2 <sup>nd</sup> Joint Civil Judge, JD and JMFC, Nanded.
18	Smt. Talekar B.A., Joint Civil Judge, JD and JMFC, Bhokar District Nanded.	Shri K.M. Chandaliya, Civil Judge, JD and JMFC, Himayatnagar.

The Officers mentioned in column no. 3 of the above table are authorized to sign all type of pay bills, PLA & DDO account cheques, pertaining to the Courts of which charge has been kept with them and to draw the amounts thereof, during the period of incharge ship.

#### PART - IV

A) The Honourable High Court has been pleased to grant maternity leave for 180 days from 08.02.2021 to 06.08.2021 (with permission to leave head quarter) to Smt. S.S. Gawai, Joint Civil Judge, JD and JMFC, Nanded vide Notification No.A.3902(i)/2021, hence Smt. S.S. Gawai, Joint Civil Judge, JD and JMFC, Nanded is on leave as such.

B) The Honourable High Court has been pleased to grant maternity leave for 180 days from 21.01.2021 to 19.07.2021 (with permission to leave head quarter) to Smt. B.M.N. Deshmukh, 5<sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded vide Notification No.A.3902(i)/2021, hence Smt. B.M.N. Deshmukh, 5<sup>th</sup> Joint Civil Judge, JD and JMFC, Nanded is on leave as such.

Hence both these Judicial Officers are formally relieved on paper on the dates mentioned against their names.

C) The Civil Judge, Senior Division, Nanded is requested to accordingly prepare Charge Transfer Certificate of Smt. S.S. Gawai and Smt. B.M.N. Deshmukh. He is also requested to obtain signature of Judicial Officer/s taking charge of courts of abovenamed Judicial Officers and those CTCs be sent to the Courts where Smt. Gawai and Smt. Deshmukh, have been transferred and posted for their signatures and on receipt of signed CTCs, further compliance be made as per rules.

**PART - V**

All the Judicial Officers under orders of transfers are requested to scrupulously follow all the directions issued in note below, by the Honourable High Court in notification under reference.

It be noted that the symbol (\*) appearing against name of Judicial Officer denotes transfer of Judicial Officers on request.

District Court, Nanded. )  
)  
MAY 26<sup>th</sup>, 2021. )

*R. N. Ullas*  
26/5/2021

I/c Principal District Judge, Nanded.

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Endorsement No. ADM/AGT-JO/4387/2021.

Copy forwarded with compliments to :-

1. The Honourable Registrar General, High Court, Mumbai – 400 032, for information.
2. The Joint Director, Maharashtra Judicial Academy, Uttan, Bhayandar District Thane.
3. The Accountant General – I, Maharashtra, Mumbai.
4. The Accountant General – II, Maharashtra, Nagpur.
5. The Principal District Judge, Ahmednagar, Beed, Buldhana, Nashik, Ratnagiri, Kolhapur, Jalgaon, Nagpur, Jalna, Solapur, Washim, Thane, Pune, Yavatmal, Aurangabad, Amravati.
6. The President, Maharashtra State Co-operative Appellate Court, Mumbai. (3<sup>rd</sup> Floor, D.D. Building, Old Custom House, Shahid Bhagatsingh Marg, Fort, Mumbai)
7. The President, Industrial Court, Maharashtra, Mumbai.
8. The Chief Metropolitan Magistrate, Mumbai.
9. The Member, Industrial Court, Dhule.
10. The Judge, Co-operative Court, Kopergaon District Ahmednagar.
11. The Judicial Officers concerned, through the Principal District Judges concerned.
12. The Treasury Officer, Nanded.
13. The Sub Treasury Officer Mahur, Himayatnagar, Bhokar, Ardhapur, Loha, Kandhar, Mukhed, Mudkhed, Hadgaon, Kinwat.



